## Children adopted by foreign nationals

2584. SHRI MURLIDHAR CHANDRAKANT BHANDARE: Will the Minister of WELFARE be pleased to strue:

the number of children adopted by foreign nationals and taken  $a^1$  road during the years 1990, 1991 and so far in 1992;

the number of children sent abroad for adoption during these years; and

the steps taken by Government to protect the interests of these children against exploitation and abuse?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) As per the existing law, no foreign national can take an Indian child in adoption straight away. Rather, after following the due procedures, the child is given in guardianship to the prospective foreign adoptive parent for eventual adoption as per the law of the land in the concerned foreign country.

(b) 1990 1272

1190

216

## (upto March, 1992).

(c) The foregn enlsted agencies through whom prospective foreign adptive send applica parents their tions are required to send quarterly progress reports of these children for the Are two years and half-yearly progress reports for the next three years to CARA through the respective Indian Embassy|High Commission and also to the court which had passed the guardianship order. original

(2) lists of children who have been given dn guardianship for adoption to foreign nationals, are regularly sent to India's diplomatic Missions abroad for keeping an unobtrusive watch over the progress and welfare of these children.

## World Bank Loan for Indian Social Safety Nett

2585. SHRI MURLIDHAR CHANDRAKANT BHANDARE: Will the Minister of WELFARE be pleased to state:

whether it is a fact that talks have lately been going on for a  $\pm$  500 million World Brnk loan for an Indian, Social Safety nett;

if so, what are the details of the schemes contemplated under the social safety nett to be financed with the World Bank loan; and

the results of the negotiations?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) No, Sir, so far as the Ministry of Welfare is concerned.

(b) and (c) Does not arise.

## विकलांगों को छत्तरियां (कीआस्क) का आबंटन

2586. श्रीमती सरला माहेश्वरीः क्या कल्याण मंत्री यह बताने की क्रुपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली प्रशासन के ग्रंतगंत समाज कल्याण निदे-शालय ने इस वर्ष जून के महीने में विकलांग व्यक्तियों को छतरियों (कियोस्कस) का ग्रावंटन करने हेतु ग्रावेदन ग्रामंत्रित करने के लिए एक विज्ञापन दिया था।

(ख) यटि हां, तो क्या विकलांग व्यक्तियों के लिए पातता की शर्त 40 प्रतिशत और इससे प्रधिक की विकलांगता रखी गयी थी, जबकि दुष्टिबाधित व्यक्तियों के लिए यह पादता 100 प्रतिशत विक-लांगता यी ;